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# ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi – 110001.

No. 322/UP-LC/1/2010-CC&BE

Dated : 5<sup>th</sup> January, 2010

To

The Chief Electoral Officer  
Uttar Pradesh,  
Lucknow.

Subject: Biennial Election to the Uttar Pradesh Legislative Council from Local Authorities' Constituencies – Clarification regarding.

Sir,

In reference to Video Conference held today i.e. on 5<sup>th</sup> January, 2010, some Returning Officers and Observers wanted clarification from the Commission on three points.

The queries and the reply of the Commission are as follows:

	<b>Query</b>	<b>Reply</b>
1.	Whether there is any cut off date for issuing of Identity Cards to its members by Local Authorities?	There is no cut off date prescribed by the Commission in its directions dated 25.12.2009 for this purpose.
2.	Whether there is any restriction on numbers of vehicles of candidates, which can ply on the polling day?	No
3.	Can the polling agents of a polling station be other than the voter of that polling station?	Yes. Except those persons who have been debarred from becoming polling agent, there is no restriction on any other person to be appointed as polling agent.

Yours faithfully,



**(K. N. BHAR)**  
**UNDER SECRETARY**